

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4522
TO BE ANSWERED ON 19.07.2019

RESTRUCTURING OF ICDS

4522. SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI M. BADRUDDIN AJMAL:
SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:
SHRI M.K. RAGHAVAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes being implemented under Integrated Child Development Services (ICDS) Scheme which are directly targeted interventions to address the problem of malnutrition across the country along with the total number of beneficiaries under these schemes, State/UT-wise including Kerala;
- (b) whether the Government has proposed to restructure/revamp the ICDS scheme, if so, the details thereof;
- (c) the number of complaints received/ registered against irregularities in ICDS programme during the last three years and the current year, State/UT-wise;
- (d) whether the Government has conducted any survey to ascertain the number of multi-crore corruption cases in implementation of ICDS Scheme in various States across the country and if so, the details thereof, State/UT-wise including Assam; and
- (e) the steps taken or being taken by the Government for effective implementation of ICDS programme to reduce infant mortality rate in the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Ministry is implementing several schemes and programs like Anganwadi Services, Scheme for Adolescent Girls and Pradhan Mantri Matru Vandana Yojna under the Umbrella Integrated Child Development Services Scheme as direct targeted interventions to address the problem of malnutrition in the country. POSHAN Abhiyaan has been set up to act as an apex body for monitoring and guiding the nutrition related issues of various government schemes.

Anganwadi Services scheme provides six child development related services i.e. Supplementary Nutrition, Pre-school Education, Health & Nutrition Education, Immunization, Health check-up and Referral Services. The services are provided at the Anganwadi Centres (AWCs) through Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) to more than 8.75 crore beneficiaries. State-wise number of beneficiaries (including Kerala) under the Anganwadi Services Scheme is placed at **Annexure-I**.

Under Pradhan Mantri Matru Vandana Yojana (PMMVY), maternity benefit of ₹ 5,000/- is provided in three installments to eligible PW&LM during the period of pregnancy and lactation. The eligible beneficiary also receive the cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹ 6,000/-. State-wise number of beneficiaries (including Kerala) is placed at **Annexure-II**.

Scheme for Adolescent Girls is implemented to improve the nutritional and health status of out of school adolescent girls of age 11-14 years and to upgrade their skills. The scheme is implemented in all the districts of the country w.e.f 01.04.2018. Nutrition support @ Rs. 9.5 per beneficiary per day for 300 days in a year is provided under the scheme. In addition, to providing nutritional support to the adolescent girls, the scheme aims to motivate out of school girls to go back to formal schooling /skill training under its Non –Nutrition component. Information on health, hygiene and guidance on existing public services is provided under the scheme. State-wise number of beneficiaries (including Kerala) covered under the SAG is placed at **Annexure-III**.

Government has set up POSHAN Abhiyaan on 18.12.2017 for a three year time frame commencing from 2017-18. The goals of POSHAN Abhiyaan are to reduce stunting in children (0-6 years), under-nutrition (underweight prevalence) in children (0-6 years) and Low Birth Weight @2% per annum and reduce anaemia among young children (6-59 months), women and adolescent girls @3% per annum across the country. POSHAN Abhiyaan is not a beneficiary centric scheme.

- (b) The revision/revamping of the ICDS Scheme is a continuous process. In the beginning of 12th Five Year Plan, the Scheme was restructured with introduction of several components for strengthening and widening the scope of delivery of services. Further in 2017, a number of initiatives have been introduced i.e. construction of Anganwadi Centre Buildings in convergence with MGNREGS, provision of toilet and drinking water facilities in Anganwadi Centres, etc.
- (c) During the last 3 years and the current year, 36 complaints have been received regarding improper implementation of the Scheme. The details of the complaints have been tabulated as below:

| S.No. | State/UT | 2015 | 2016 | 2017 | 2018 |
|-------|----------------|----------|-----------|----------|----------|
| 1. | Assam | - | 2 | - | - |
| 2. | Bihar | - | 1 | 2 | 1 |
| 3. | Chandigarh | - | 1 | - | - |
| 4. | Chhattisgarh | - | 1 | - | - |
| 5. | Delhi | - | 1 | - | - |
| 6. | Maharashtra | 2 | 1 | 1 | - |
| 7. | Madhya Pradesh | - | 5 | 3 | 1 |
| 8. | Meghalaya | - | 1 | - | - |
| 9. | Odisha | - | 1 | - | - |
| 10. | Uttar Pradesh | - | 5 | 2 | 2 |
| 11. | Uttarakhand | - | 2 | 1 | - |
| | Total | 2 | 21 | 9 | 4 |

Since the Scheme is implemented by States/UTs, these complaints are referred to State Governments. Any case involving serious allegation, the report is sought from the State Governments.

- (d): Complaints as and when received are forwarded to States/UTs for taking suitable action as the States/UTs implement the Anganwadi Services. However, no such survey has been conducted.
- (e): In order to reduce the infant mortality rate, besides Anganwadi Services and several programmes implemented by the Ministry of Health & Family Welfare, POSHAN Abhiyaan ensures convergence with various other programmes; IT enabled Common Application Software for strengthening service delivery and interventions; Community Mobilization and Awareness Advocacy leading to Jan Andolan - to educate the people on nutritional aspects; Capacity Building of frontline functionaries, etc.

To reduce Infant Mortality Rate and improve child health practices, various programmes and schemes under National Health Mission are being implemented by States/ UTs. These are:

- (1) Promotion of Institutional deliveries through cash incentive under Janani Suraksha Yojana (JSY) and Janani Shishu Suraksha Karyakaram (JSSK) which entitles all pregnant women delivering in public health institutions to absolutely free ante-natal check-ups, delivery including Caesarean section, post-natal care and treatment of sick infants till one year of age.
- (2) Strengthening of delivery points for providing comprehensive and quality Reproductive, Maternal, Newborn, Child and Adolescent Health (RMNCH+A) Services, ensuring essential newborn care at all delivery points, establishment of Special Newborn Care Units (SNCU), Newborn Stabilization Units (NBSU) and Kangaroo Mother Care (KMC) units for care of sick and small babies. Comprehensive Lactation Management Centres (CLMCs) at facilities with SNCU and Lactation Management Units (LMUs) at Sub-district level are made functional to ensure availability of Human Milk for feeding small new-borns. Home Based Newborn Care (HBNC) and Home Based Care of Young Children (HBYC) are being provided by ASHAs to improve child rearing practices.
- (3) Early initiation and exclusive breastfeeding for first six months and appropriate Infant and Young Child Feeding (IYCF) practices are promoted by Ministry of Health & Family Welfare in convergence with this Ministry. Village Health and Nutrition Days (VHNDs) are observed for provision of maternal and child health services and creating awareness on maternal and child care including health and nutrition education. Mothers' Absolute Affection (MAA) programme for improving breastfeeding practices (Initial Breastfeeding within one hour, Exclusive Breastfeeding up to six months and complementary feeding up to two years) through mass media campaigns and capacity building of health care providers in health facilities as well as in communities.
- (4) Universal Immunization Programme (UIP) is being supported to provide vaccination to children against life threatening diseases such as Tuberculosis, Diphtheria, Pertussis, Polio, Tetanus, Hepatitis B and Measles, Rubella, Pneumonia and Meningitis caused by Haemophilus Influenzae B. "Mission Indradhanush and Intensified Mission Indradhanush" was launched to immunize children who are either unvaccinated or partially vaccinated i.e. those that have not been covered during the rounds of routine immunization for various reasons.
- (5) Name based tracking of mothers and children till two years of age (Mother and Child Tracking System) is done to ensure complete antenatal, intranatal, postnatal care and complete immunization as per schedule
- (6) Nutrition Rehabilitation Centres (NRCs) have been set up at public health facilities to treat and manage the children with Severe Acute Malnutrition (SAM) admitted with medical complications.
- (7) Iron and folic acid (IFA) supplementation for the prevention of anaemia among the vulnerable age groups, home visits by ASHAs to promote exclusive breast feeding and promote use of ORS and Zinc for management of diarrhoea in children.
- (8) Health and nutrition education through Information, Education & Communication (IEC) and Behaviour Change Communication (BCC) to promote healthy practices and create awareness to generate demand and improve service uptake.
- (9) Capacity building of health care providers: Various trainings are being conducted to build and upgrade the skills of health care providers in basic and comprehensive obstetric care of mother during pregnancy, delivery and essential new-born care.

Statement referred to in part (a) of Lok Sabha Unstarred Question No. 4522 regarding "Restructuring of ICDS"

| Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme as on 31.03.2019 | | | | | | | | | | | | | |
|---|-------------------|----------------------|-------------|--|----------------|--|------------------------|-------------------------------------|-------------------------------------|---|---------------------------------------|---------------------|---------------------|
| S. No | State/UTs | No. of ICDS Projects | | No. of Anganwadi Centres | | Beneficiaries of Supplementary Nutrition | | | | | Beneficiaries of Pre-school Education | | |
| | | Sanctioned | Operational | Sanctioned | Operational | Children (6 months - 3 years) | Children (3 - 6 years) | Total Children (6 months - 6 years) | Pregnant & lactating Mothers (P&LM) | Total Beneficiaries (Children 6 mo-6 years plus P&LM) | Boys (3 - 6 years) | Girls (3 - 6 years) | Total (3 - 6 years) |
| 1 | Andhra Pradesh | 257 | 257 | 55607 | 55607 | 1428615 | 835787 | 2264402 | 654975 | 2919377 | 425765 | 429366 | 855131 |
| 2 | Telangana | 149 | 149 | 35700 | 35634 | 950000 | 550000 | 1500000 | 400000 | 1900000 | 319213 | 320160 | 639373 |
| 3 | Arunachal Pradesh | 98 | 98 | 6225 | 6225 | 92437 | 96623 | 189060 | 24517 | 213577 | 48662 | 47961 | 96623 |
| 4 | Assam | 231 | 231 | 62153 | 62153 | 1450009 | 1580668 | 3030677 | 594296 | 3624973 | 798997 | 770373 | 1569370 |
| 5 | Bihar | 544 | 544 | 115009 | 99583 | 2458176 | 3511680 | 5969856 | 1404672 | 7374528 | 1322649 | 1359236 | 2681885 |
| 6 | Chhattisgarh | 220 | 220 | 52474 | 51215 | 1218800 | 997200 | 2216000 | 493800 | 2709800 | 383582 | 389108 | 772690 |
| 7 | Goa | 11 | 11 | 1262 | 1262 | 36098 | 16898 | 52996 | 14637 | 67633 | 8304 | 8459 | 16763 |
| 8 | Gujarat | 336 | 336 | 53029 | 53029 | 1697190 | 1407503 | 3104693 | 744902 | 3849595 | 731345 | 711848 | 1443193 |
| 9 | Haryana | 148 | 148 | 25962 | 25962 | 571150 | 268189 | 839339 | 263553 | 1102892 | 133976 | 134213 | 268189 |
| 10 | Himachal Pradesh | 78 | 78 | 18925 | 18925 | 242255 | 155857 | 398112 | 96365 | 494477 | 51275 | 51428 | 102703 |
| 11 | Jammu & Kashmir | 141 | 141 | 31938 | 29599 | 410165 | 388285 | 798450 | 159609 | 958059 | 133533 | 128803 | 262336 |
| 12 | Jharkhand | 224 | 224 | 38432 | 38432 | 1676737 | 1067818 | 2744555 | 718337 | 3462892 | 579557 | 654976 | 1234533 |
| 13 | Karnataka | 204 | 204 | 65911 | 65911 | 2314824 | 1633913 | 3948737 | 895465 | 4844202 | 756722 | 761405 | 1518127 |
| 14 | Kerala | 258 | 258 | 33318 | 33244 | 434574 | 380920 | 815494 | 304349 | 1119843 | 198866 | 182054 | 380920 |
| 15 | Madhya Pradesh | 453 | 453 | 97135 | 97135 | 3310508 | 3260935 | 6571443 | 1426266 | 7997709 | 1774542 | 1773200 | 3547742 |
| 16 | Maharashtra | 553 | 553 | 110486 | 110219 | 2583119 | 2613035 | 5196154 | 961743 | 6157897 | 1265417 | 1266428 | 2531845 |
| 17 | Manipur | 43 | 43 | 11510 | 11510 | 163401 | 177583 | 340984 | 67208 | 408192 | 89622 | 87961 | 177583 |
| 18 | Meghalaya | 41 | 41 | 5896 | 5896 | 208905 | 245214 | 454119 | 73879 | 527998 | 96680 | 95944 | 192624 |
| 19 | Mizoram | 27 | 27 | 2244 | 2244 | 72283 | 82939 | 155222 | 28150 | 183372 | 27851 | 28483 | 56334 |
| 20 | Nagaland | 60 | 60 | 3980 | 3980 | 133392 | 145418 | 278810 | 34366 | 313176 | 73028 | 71181 | 144209 |
| 21 | Odisha | 338 | 338 | 74154 | 72587 | 1871082 | 2047340 | 3918422 | 725129 | 4643551 | 1044813 | 1002527 | 2047340 |
| 22 | Punjab | 155 | 155 | 27314 | 27279 | 395846 | 275650 | 671496 | 186289 | 857785 | 140745 | 135223 | 275968 |
| 23 | Rajasthan | 304 | 304 | 62010 | 61974 | 1709488 | 957669 | 2667157 | 875613 | 3542770 | 478010 | 493403 | 971413 |
| 24 | Sikkim | 13 | 13 | 1308 | 1308 | 14500 | 10000 | 24500 | 5800 | 30300 | 6285 | 6215 | 12500 |
| 25 | Tamil Nadu | 434 | 434 | 54439 | 54439 | 1781128 | 659024 | 2440152 | 732488 | 3172640 | 558896 | 543460 | 1102356 |
| 26 | Tripura | 56 | 56 | 10145 | 9911 | 160446 | 171907 | 332353 | 69304 | 401657 | 86945 | 84962 | 171907 |
| 27 | Uttar Pradesh | 897 | 897 | 190145 | 187997 | 8334903 | 4057703 | 12392606 | 3548330 | 15940936 | 2146348 | 1911355 | 4057703 |
| 28 | Uttarakhand | 105 | 105 | 20067 | 20067 | 431166 | 165896 | 597062 | 177003 | 774065 | 77200 | 80506 | 157706 |
| 29 | West Bengal | 576 | 576 | 119481 | 116107 | 3063226 | 2848092 | 5911318 | 1366355 | 7277673 | 1388168 | 1335134 | 2723302 |
| 30 | A & N Islands | 5 | 5 | 720 | 720 | 7423 | 2168 | 9591 | 2375 | 11966 | 1079 | 1089 | 2168 |
| 31 | Chandigarh** | 3 | 3 | 450 | 450 | 21641 | 26906 | 48547 | 7231 | 55778 | 13991 | 12915 | 26906 |
| 32 | Delhi* | 95 | 95 | 10897 | 10897 | 302812 | 134234 | 437046 | 114264 | 551310 | 65895 | 68339 | 134234 |
| 33 | Dadra & N Haveli | 2 | 2 | 302 | 302 | 8888 | 10475 | 19363 | 3523 | 22886 | 5185 | 5290 | 10475 |
| 34 | Daman & Diu | 2 | 2 | 107 | 107 | 2762 | 2388 | 5150 | 1451 | 6601 | 1156 | 1232 | 2388 |
| 35 | Lakshadweep | 9 | 9 | 107 | 107 | 2607 | 843 | 3450 | 1148 | 4598 | 406 | 437 | 843 |
| 36 | Puducherry | 5 | 5 | 855 | 855 | 24210 | 2596 | 26806 | 9157 | 35963 | 1309 | 1287 | 2596 |
| | All India | 7075 | 7075 | 1399697 [1400000 earlier sanctioned by GOI] | 1372872 | 39584766 | 30789356 | 70374122 | 17186549 | 87560671 | 15236017 | 14955961 | 30191978 |

Based on State/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018

Statement referred to in Lok Sabha USQ No. 4522 for answer on 19.07.2019 regarding "Restructuring of ICDS"

State/UT-wise, including Kerala, details of number of beneficiaries enrolled, number of beneficiaries paid and total amount disbursed under the Pradhan Mantri Matru Vandana Yojana (PMMVY) (As on 16.07.2019)

| Sl. No. | State/ UT Name | Number of Beneficiaries enrolled | Number of Beneficiaries Paid | Total Amount Disbursed (In Rupees) |
|---------|-----------------------------|----------------------------------|------------------------------|------------------------------------|
| | All India Total | 1,01,68,924 | 88,80,383 | 34638565000 |
| 1 | ANDAMAN AND NICOBAR ISLANDS | 3,516 | 3,399 | 14452000 |
| 2 | ANDHRA PRADESH | 7,11,017 | 6,38,094 | 2640000000 |
| 3 | ARUNACHAL PRADESH | 8,262 | 6,969 | 26847000 |
| 4 | ASSAM | 2,59,107 | 2,25,357 | 781000000 |
| 5 | BIHAR | 5,76,751 | 4,19,841 | 1210000000 |
| 6 | CHANDIGARH | 13,040 | 12,237 | 48007000 |
| 7 | CHHATTISGARH | 2,72,439 | 2,34,038 | 807000000 |
| 8 | DADRA AND NAGAR HAVELI | 4,539 | 3,869 | 12991000 |
| 9 | DAMAN AND DIU | 2,623 | 1,913 | 6678000 |
| 10 | DELHI | 1,05,789 | 95,701 | 389000000 |
| 11 | GOA | 9,960 | 9,323 | 38369000 |
| 12 | GUJARAT | 4,78,555 | 4,44,898 | 1940000000 |
| 13 | HARYANA | 2,96,799 | 2,65,474 | 1110000000 |
| 14 | HIMACHAL PRADESH | 1,05,715 | 95,707 | 383000000 |
| 15 | JAMMU AND KASHMIR | 1,02,710 | 86,965 | 345000000 |
| 16 | JHARKHAND | 2,65,979 | 2,19,495 | 813000000 |
| 17 | KARNATAKA | 5,53,814 | 5,11,080 | 2180000000 |
| 18 | KERALA | 3,23,648 | 2,91,079 | 1140000000 |
| 19 | LAKSHADWEEP | 601 | 484 | 1546000 |
| 20 | MADHYA PRADESH | 12,28,862 | 11,37,985 | 4490000000 |
| 21 | MAHARASHTRA | 9,87,596 | 8,32,539 | 3510000000 |
| 22 | MANIPUR | 22,234 | 16,046 | 75355000 |
| 23 | MEGHALAYA | 8,476 | 7,828 | 29872000 |
| 24 | MIZORAM | 13,286 | 12,591 | 54297000 |
| 25 | NAGALAND | 7,729 | 6,076 | 27211000 |
| 26 | ODISHA* | 7 | 5 | 23000 |
| 27 | PUDUCHERRY | 11,050 | 9,279 | 38204000 |
| 28 | PUNJAB | 2,08,511 | 1,88,122 | 795000000 |
| 29 | RAJASTHAN | 8,37,518 | 7,51,332 | 2830000000 |
| 30 | SIKKIM | 5,031 | 4,672 | 19713000 |
| 31 | TAMIL NADU | 2,80,623 | 2,26,174 | 522000000 |
| 32 | TELANGANA** | 3 | 0 | 0 |
| 33 | TRIPURA | 36,922 | 30,083 | 106000000 |
| 34 | UTTAR PRADESH | 18,31,777 | 16,09,150 | 6240000000 |
| 35 | UTTARAKHAND | 84,676 | 77,871 | 294000000 |
| 36 | WEST BENGAL | 5,09,759 | 4,04,707 | 1720000000 |

* The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding.

** The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding. Technical integration has been tested.

Statement referred to in part (a) of Lok Sabha Unstarred Question No. 4522 regarding "Restructuring of ICDS"

Nutrition beneficiaries under SAG during last three years

| S.No. | States/UTs | Nutrition Beneficiaries (11-14 out of school girls) | | |
|-------|-------------------|---|---------|---------|
| | | 2016-17 | 2017-18 | 2018-19 |
| 1 | Andhra Pradesh | 15261 | 14763 | 39181 |
| 2 | Arunachal Pradesh | 526 | 266 | |
| 3 | Assam | 74727 | | 54352 |
| 4 | Bihar | 492609 | 396805 | 130222 |
| 5 | Chhattisgarh | 14681 | 13673 | 16093 |
| 6 | Goa | 42 | 45 | 21 |
| 7 | Gujarat | NR | NR | 174620 |
| 8 | Haryana | 592 | 667 | 5066 |
| 9 | Himachal Pradesh | 944 | 939 | 630 |
| 10 | Jammu & Kashmir | 9480 | NR | 16963 |
| 11 | Jharkhand | 58568 | 63515 | |
| 12 | Karnataka | 48971 | 28022 | 58670 |
| 13 | Kerala | 276 | 712 | |
| 14 | Madhya Pradesh | 122230 | 125452 | 305000 |
| 15 | Maharashtra | 56936 | 45898 | 24478 |
| 16 | Manipur | 5079 | 5061 | 4056 |
| 17 | Meghalaya | 1801 | 1852 | 1655 |
| 18 | Mizoram | 1124 | 897 | 715 |
| 19 | Nagaland | 10326 | 6455 | 7320 |
| 20 | Orissa | 58217 | 56893 | |
| 21 | Punjab | 4338 | 2143 | 4339 |
| 22 | Rajasthan | NR | NR | 173591 |
| 23 | Sikkim | NR | 6 | |
| 24 | Tamil Nadu | 2453 | 2337 | |
| 25 | Telangana | 8369 | | 19410 |
| 26 | Tripura | 2930 | 971 | 56045 |
| 27 | Uttar Pradesh | 496000 | NR | 277000 |
| 28 | Uttaranchal | NR | NR | |
| 29 | West Bengal | 1996 | 2842 | 43287 |
| 30 | A&N Islands | 31 | 25 | 21 |
| 31 | Chandigarh | 220 | 186 | 55 |
| 32 | Daman & Diu | 0 | 0 | 20 |
| 33 | D & NH | 652 | NR | |
| 34 | Delhi | 5029 | 3383 | 2152 |
| 35 | Lakshadweep | 9 | 10 | 7 |
| 36 | Pondicherry | 16 | 18 | 22 |
| | Total | 1494433 | 773836 | 1414991 |